

**Central Administrative Tribunal  
Ernakulam Bench**

OA/180/00176/2018

Thursday, this the 15<sup>th</sup> day of February, 2018.

**CORAM**

**HON'BLE Mr.U.Sarathchandran, Judicial Member  
HON'BLE Mr.E.K.Bharat Bhushan, Administrative member**

Renjith P.R.  
S/o Late P.K.Radhakrishnan, T.S. (O)  
Padathuparambil House  
Kedamangalam  
North Parur-683 513.

Applicant

(By Advocate: Mr.Millu Dandapani)

**Versus**

1. Bharat Sanchar Nigam Ltd  
represented by the  
Chairman-cum-Managing Director  
Telecom, New Delhi-110 001.
2. The Asst. Director General  
Bharath Sanchar Nigam Ltd, Telecom  
New Delhi-110 001.
3. Asstt. General Manager (Admn)  
Office of the Principal General manager  
Telecom, Bharath Sanchar Nigam Ltd  
Telecom, Ernakulam, Kochi-682 016

Respondents

(By Advocate: Mrs.K.Girija)

This OA having been heard on 15<sup>th</sup> February, 2018, the Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

The applicant is aggrieved by Annexure A2 order rejecting his request for compassionate appointment on indigent condition of his family. It is seen that he has obtained only 22 weightage points. The applicant contends that he is entitled to 39 points. He submits that he has filed Annexure A3

representation/appeal dated 7.8.2016 to respondent No.1 seeking re-consideration of his case and followed it up by Annexure A4 reminder dated 5.4.2017.

**2.** At this point, we are of the view that interests of justice will be met if a direction is issued to respondent No.1 to take an expeditious decision on the representation at Annexure A3/A4. The representation will be dealt with through a speaking order within two months from the date of receipt of a copy of this order. OA is disposed of as above. No order as to costs.

(E.K.Bharat Bhushan)  
Administrative Member

(U.Sarathchandran)  
Judicial Member

aa.

**Annexures filed by the applicant in the OA**

**Annexure A2:** Copy of the impugned order No.R&E/ENK-60/LMP/22 dated 18.4.2016.

**Annexure A1:** Copy of the policy guidelines No.273-18/2005-Pers.IV dt. 27.6.2007 for compassionate appointment with annexure indicating point system.

**Annexure A3:** Copy of the appeal memo submitted before the 1<sup>st</sup> respondent dated 7.8.2016.

**Annexure A4:** Copy of the representation submitted by the applicant dated 5.4.2017.